

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person that the **Hon'ble Shri. Justice Sandeep K. Shinde** has issued the following directions :

The matters listed on supplementary as well as daily board dated 8th January, 2019 will be listed on the supplementary board dated 10th January, 2019 and 9th January, 2019 will be listed on 11th January, 2019 followed by daily board of the respective dates.

Dated this 9th January 2019.

By order,

Sd/-
(A.M. Chandekar)
Prothonotary & Sr. Master,
High Court, O.S. Bombay

Sd/-
(Ajit N. Mare)
Registrar (Judl-I),
High Court, A.S., Bombay

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person that the **Hon'ble Shri. Justice Sandeep K. Shinde** has issued the following directions :

All circulation Praecipes for ad-interim / interim reliefs and extension thereof as well for speaking to the minutes, if any and/or for any other reliefs are granted for production at 4:00 pm on the day of handing over of the Original Side Praecipe to Associate and Civil side to Court Sheristedar, before 11:00 am. Under no circumstances the Praecipes will be entertained thereafter.

All praecipes moved shall set out the cogent reasons for moving for urgent circulations categorically. Without thereof no praecipe will be entertained. In the event of no urgency is found in the circulation cost will be imposed, which please note.

Dated this 9th January 2019.

By order,

Sd/-
(A.M. Chandekar)
Prothonotary & Sr. Master,
High Court, O.S. Bombay

Sd/-
(Ajit N. Mare)
Registrar (Judl-I),
High Court, A.S., Bombay